(b) whether Government have considered any proposal tb bring down the prices of food articles; and

(c) if so, the details thereof?]

हाथि मंत्रालय में राज्य मंत्री (श्री ग्रण्णा-साहेब पो॰ शिल्दे) : (क) पिछले एक वर्ष के दौरान खाद्य पदार्थों के थोक मूल्यों को त्रखिल भारतीय सूचकांक में 24.3 प्रतिगत तक वृद्धि हो गई है।

(ख) ग्रौर (ग) सरकार ने मूल्यों में कमी लाने के लिये उत्पादन कार्यक्रम को तेज कर दिया है, यथा सम्भव सप्लाई में वृद्धि कर दी है जमाखोरी और चोरवाजारी रोकने के लिये उपाय किए है, ऋण नियंत्रण ग्रादि के उपायों को कड़ा कर दिया है ।

ifTHE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The All-India index number of wholesale prices of food articles has gone up by 24.3 per cent, during last one year.

(b) and (c) Government have intensified the production programme, augmented supplies to the extent possible, enforced anti-hoarding and anti blackmaiketing measures, tightened the credit control etc. to bring down the prices.]

Genetic Control of Mosquito Unit Projects in the Country

1163. SHRI SANAT KUMAR KAHA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the number of projects established in the country with places of location under genetic control of mosquito unit programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. A. K. KISKU): The research project on Genetic Control of Mosquitoes is at present functioning only in Delhi, with Faridabad and Sonepat as the two "study areas".

' [[1 English translation.

Tube-wells in Gujarat

io Question*

1164. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state :

(a) the number of tube-wells dug in Gujarat State and Saurashtra and Kutch regions of that State during the last three years and the total expenditure incurred thereon;

(b) the total number of tube-wells commissioned and the total number of tubewells remained to be commissioned so $_{f}$

(c| the reasons for not commissioning the remaining tube-wells; and

(d) the maximum and minimum water given from the commissioned tube-wells and the total quantity of water drawn from the tubewells?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA) : (a) to (d) Information is being collected from the Slate of Gujarat and would be olaced on the Table of the Sabha.

Expenditure on the Establishment of a Central University in Hyderabad

1165. SHRI KRISHNA KRIPALANI : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) what is the proposed expenditure over the next five years on the establish ment of a Central University in Hydera bad;

(b) the number of primary schools could be set up in the villages, particularly in backward areas and for the benefit of the children of Scheduled Castes and Scheduled Tribes within the same amount;

(c) whether Government are considering the advisability of suspending all future proposals for establishing new Universities and diverting the funds for spreading and improving facilities for primary education in the country; and THE MINISTER. OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) The Working Group, set up to work out the details of the proposed University of Hyderabad, had, at the time of submitting its report in March, 1974 estimated a recurring expenditure of Rs. 3.04 crores for a period of live years and a nonrecurring expenditure of Rs. 11.60 crores for a period of ten years on the establishment of the University.

(b) The University is being established in pursuance of the Six-point Formula on Andhra Pradesh which has been accepted by the Government. The question of diverting funds for the University to set up primary schools is, therefore, not relevant.

(c) and (d) The policy for opening of universities and institutions of higher learning and for expansion of facilities for primary education has been la'd down in the draft Fifth Five Year Plan. Separate allocation of funds has also been made in the draft Plan for these sectors. It may further be stated that under Section 12-A of the University Grants Commission (Amendment) Act, 1972. "no grant shall be given by the Central Government, the Commission, or any other organisation receiving any funds from the Central Government, to a University which is established after the commencement of the University Grants Commission (Amendment) Act, 1972, unless the Commission has, after satisfying itself as to such matters as may be prescribed, declared such University to be fit for receiving such grant."

Friends Central Government Employees Cooperative House Building Society

1166. SHRI B. V. ABDULLA KOYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the period fixed by the Delhi Development Authority within which a cooperative house building society is required to develop land allotted to it and file the layout plan; (b) the date on which first layout plan was filed by the Friends Central Government Employees Cooperative House Building Society Ltd., New~belhi, with D.D.A, and the number of plots given in ;he layout plan;

(c) whether the D.D.A, had asked the society to file another plan with more plots;

(d) whether the plan has since been sanctioned and released; and

(e) if so, when the plan has been released and of how many plots?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUS-¹ ING (SHRI OM MEHTA): (a) The society is required to develop the land, in accordance with the approved plan, within three years from the date of execution of agreement between the lessor (Lt. Governor, Delhi) and the lessee (the society). No period is fixed for submission of the layout plan.

(b) The first layout plan was submitted on the 19th February, 1972 and was for 240 plots. Since this plan was not in accordance with the Master Plan, the Society submitted a fresh layout plan for 238 plots on the 29th March. 1973.

(c) to (e) As required by the Delhi Administration, the D.D.A, asked the society to submit another layout plan for 240 plots which it did on 29th January, 1974. This revised layout plan, which was in accordance with the Master Plan standards, has since been approved, but not yet released as some certificates from the Society are awaited.

गन्ने के मल्य

1167. श्री प्रकाश वीर शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने गन्ने की ब्रागामी फसल के लिये गन्ने के मूल्य निर्धारित कर दिये है :

(ख) यदि हां, तो ये मूल्य किस द्याधार पर निर्धारित किये गये हैं, और

75